

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4904
TO BE ANSWERED ON 01.04.2025**

PRE-MATRIC AND POST-MATRIC SCHOLARSHIP

**4904. DR. NISHIKANT DUBEY:
SMT. SMITA UDAY WAGH:
SHRI MANOJ TIWARI:
SHRI KHAGEN MURMU:
SHRI CHAVDA VINOD LAKHAMSHI:
SHRI NABA CHARAN MAJHI:
SMT. ROOPKUMARI CHOUDHARY:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of students benefited from the Pre-Matric Scholarship and amount disbursed during Financial Year 2024-25 till February 2025, particularly in Mahasamund & Jalgon Parliamentary Constituencies of Chhattisgarh and Maharashtra, respectively;
- (b) the number of students benefited from the Post-Matric Scholarship and amount disbursed during the said period at the these places; and
- (c) the steps taken to ensure timely disbursement and minimize delays in scholarship payments, particularly for students at the said places?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The details of number of students benefited from the Pre-Matric Scholarship and amount disbursed during Financial Year 2024-25 till 31st March, 2025, across the country and State of Chhattisgarh & Maharashtra including Mahasamund & Jalgon districts/ Parliamentary Constituencies of Chhattisgarh and Maharashtra respectively is at **Annexure-I**.
- (b): The details of number of students benefited from the Post-Matric Scholarship and amount disbursed during Financial Year 2024-25 till 31st March, 2025, across the country and State of Chhattisgarh & Maharashtra including Mahasamund & Jalgon districts/ Parliamentary Constituencies of Chhattisgarh and Maharashtra respectively is at **Annexure-II**.
- (c): The details are at **Annexure-III**.

Annexure referred to part (a) of reply to Lok Sabha Unstarred Question No. 4904 for answer on 01.04.2025

Total release (all States/UTs) during FY2024-25 and particularly in States of Chhattisgarh & Maharashtra in Pre-Matric Scholarship schemes are as tabulated:

(i) Pre-Matric Scholarship scheme for SCs and Others

	No. of beneficiaries (in lakh)	Released Central Share (Rs. in Cr.)
Total Release (all States/UTs)	22.41	478.05
State of Chhattisgarh	0.21	5.22
State of Maharashtra	NIL	Not released as state has not shared any State share paid data for payment of Central Share
Mahasamund Parliamentary Constituency, Chhattisgarh	0.01225	0.27
Jalgon Parliamentary Constituency, Maharashtra	Not released as State has not shared any State share paid data to this Department for payment of Central Share	

(ii) Pre-Matric Scholarship Schemes for OBC, EBC and DNT Students

	No. of beneficiaries (in lakh)	Released Central Share (Rs. in Cr.)
State of Chhattisgarh	Not released as Proposal not received from State Govt.	
State of Maharashtra	5.99	5.56
Mahasamund Parliamentary Constituency, Chhattisgarh	Parliamentary constituency-wise data is not maintained.	
Jalgon Parliamentary Constituency, Maharashtra		

(iii) Pre-Matric Scholarship for Students with Disabilities

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
State of Chhattisgarh	60	0.07
State of Maharashtra	0	0
Mahasamund Parliamentary Constituency, Chhattisgarh	Parliamentary constituency-wise data is not maintained.	
Jalgon Parliamentary Constituency, Maharashtra		

(iv) Pre-Matric Scholarship for Minority Affairs Students

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
State of Chhattisgarh		Nil
State of Maharashtra		
Mahasamund Parliamentary Constituency, Chhattisgarh		
Jalgon Parliamentary Constituency, Maharashtra		

(v) Pre-Matric Scholarship for STs

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
Mahasamund Parliamentary Constituency, Chhattisgarh	5,494	1.44
Jalgon Parliamentary Constituency, Maharashtra	Maharashtra Govt. is not implementing the Centrally Sponsored Scheme of Pre-Matric Scholarship for STs	

Annexure-II

Annexure referred to part (b) of reply to Lok Sabha Unstarred Question No. 4904 for answer on 01.04.2025

Total release (all States/UTs) during FY2024-25 and particularly in States of Chhattisgarh & Maharashtra under Post-Matric Scholarship scheme are as tabulated:

(i) Post-Matric Scholarship scheme for SCs

	No. of beneficiaries (in lakh)	Released Central Share (Rs. in Cr.)
Total Release (all States/UTs)	48.53	5661.86
State of Chhattisgarh	0.88	40.43
State of Maharashtra	3.83	972.38
Mahasamund Parliamentary Constituency, Chhattisgarh	0.099	4.10
Jalgon Parliamentary Constituency, Maharashtra	0.253	44.74

(ii) Post-Matric Scholarship Schemes for OBC, EBC and DNT Students

	No. of beneficiaries (in lakh)	Released Central Share (Rs. in Cr.)
State of Chhattisgarh	2.70	25.27
State of Maharashtra	Not released as funds were already available in SNA account	
Mahasamund Parliamentary Constituency, Chhattisgarh	Parliamentary constituency-wise data is not maintained.	
Jalgon Parliamentary Constituency, Maharashtra		

(iii) Post-Matric Scholarship for Students with Disabilities

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
State of Chhattisgarh	183	0.36
State of Maharashtra	263	0.69
Mahasamund Parliamentary Constituency, Chhattisgarh	Parliamentary constituency-wise data is not maintained.	
Jalgon Parliamentary Constituency, Maharashtra		

(iv) Post-Matric Scholarship for Minority Affairs Students

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
State of Chhattisgarh		Nil
State of Maharashtra		
Mahasamund Parliamentary Constituency, Chhattisgarh		
Jalgon Parliamentary Constituency, Maharashtra		

(v) Post-Matric Scholarship for STs

	No. of beneficiaries	Released Central Share (Rs. in Cr.)
Mahasamund Parliamentary Constituency, Chhattisgarh	320	0.36
Jalgon Parliamentary Constituency, Maharashtra	State Government of Maharashtra has not submitted the data of current FY 2024-25 on DBT Tribal portal of Ministry of Tribal Affairs (as on February,2025)	

Annexure referred to part (c) of reply to Lok Sabha Unstarred Question No. 4904 for answer on 01.04.2025

Steps taken to ensure timely disbursement and minimize delays in scholarship payments

- i. Regular capacity building and Handholding/cluster/regional meetings and/or workshops for all States/UTs are conducted to review the progress of the States as well as to resolve any pending issues.
- ii. Advertisement to promote outreach and increase awareness:
 - a. Scheme snippets are being uploaded on social media platforms (Facebook, Twitter and Instagram).
 - b. Classified advertisements are being published in National and regional newspapers in Hindi, English and regional languages.
- iii. Field visits: Officials dealing with Pre and Post Matric Scholarship schemes for SCs visit various institutes in the States to understand their concerns.
- iv. Channelising various agencies/partners: Services from National Payment Corporation of India (NPCI), Indian Post Payments Bank (IPPB) are being taken to ensure Aadhaar seeding of beneficiaries. PMU staff is also deputed to visit the districts with the maximum pendency so that coordination with bankers and institutions may be done.
- v. Monthly review of Pre & Post Matric scholarship scheme for SCs:- Department of Social Justice and Empowerment monitors the progress of the implementation of the schemes on monthly basis wherein review of scheme, State wise is undertaken.
- vi. A Projects Monitoring Unit (PMU) has also been set up in DoSJE. The Department also undertakes periodic review of the implementation of the scheme through third party evaluation studies, the studies have found that these schemes are achieving desired objectives and have recommended their continuation.
- vii. Further, to ensure timely release, the system of State Nodal Agency (SNA) & Central Nodal Agency (CNA) have been adopted which ensure released of scholarship/fellowship to scholars under concerned schemes.
